RAJYA SABHA

(d) and (e) Yes, Sir. After considering the notings of the then Minister of State [Agriculture] the then Agricultural Minister did not approve the recommendations of the ASRB, *inter-alia* the A.M. also made the following observation:

"Is there any procedure available at present to ensure that ASRB do not consider tainted officers?"

The matter was examined and it was observed that the Officer whose name was recommended by the ASRB was not an employee of the ICAR at the time of making application for the post. His application was received in the ASRB through his employer at the relevant point of time. The ASRB considered his candidature on the basis of no objection given to him by his employer at that time. However, at the time of processing the recommendation of the ASRB, it was observed by the ICAR that the candidate recommended by the ASRB for the post of National Director, NATP was involved in a C.B.I. inquiry. In view of this the recommendation of the ASRB was not approved by the Agriculture Minister.

Achievements of National Agriculture Policy

1044. MS. PRAMILA BOHIDAR: Will the Minister of AGRICULTURE be pleased to state the details of achievements of national agricultural policy which was announced in July, 2000?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): National Agriculture Policy was announced in July, 2000. The Policy is under implementation. Against an annual growth rate in excess of 4% envisaged in the National Agriculture Policy, the rate of growth of agriculture and allied sector in the year 2001-02 has been 5.7% at 1993-94 prices.

Losses of DMS

†1045.SHRI RAM JETHMALANI: SHRI RAJIV RANJAN SINGH 'LALAN': SHRI AMAR SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Delhi Milk Scheme has been constantly suffering losses for the past few years;

[†]Original notice of the question was received in Hindi.